MINISTRY OF MINORITY AFFAIRS
NOTIFICATION

New Delhi, the 23rd January, 2014

S.O. 269(E).—In exercise of the powers conferred by Sub-section (1) of Section 3 of the National Commission for Minorities Act, 1992 (19 of 1992) as amended vide the National Commission for Minorities (Amendment) Act, 1995 (44 of 1995) the Central Government hereby appoints Shri Praveen Davar, as Member of the said Commission under Sub-section (2) of that Section for a period of three years with effect from the date of assumption of office by him.

[F. No. 1-30/2013-NCM]
RAKESH MOHAN, Jt. Secy.